

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).21898-21899/2016

(Arising out of impugned final judgment and order dated 16-09-2015 in CMWP No. 50907/2015 26-10-2015 in CMRA No. 350928/2015 passed by the High Court of judicature at Allahabad)

ASSOTECH REALTY PVT. LTD.

Petitioner(s)

VERSUS

SATISH GOVIND .

Respondent(s)

Date : 05-07-2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE AMITAVA ROY

For Petitioner(s) Mr. Pradeep Aggarwal, Adv.
 Mr. Lal Pratap Singh, Adv.
 Mr. Umesh Pratap Singh, Adv.
 Ms. Ruchi Kohli, AOR

For Respondent(s) Mr. Krishnanand Pandey, AOR
 Mr. Santosh Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Put up this matter before a Bench of which one of us
(Arun Mishra) is not a Member.

(B. PARVATHI)
COURT MASTER

(TAPAN KUMAR CHAKRABORTY)
COURT MASTER